

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.423
IB/154/ND/2022

IN THE MATTER OF:

Ms. Richa Dave	...	Applicant
Versus		
Purple Thoughts India Private Limited	...	Respondent

Order under Section 9 of IBC 2016.

Order delivered on 07.03.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 20.04.2023.

Sd/-
(Court Officer)